



2026:AHC:7615

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 28034 of 2012

Con. 840670715 Hari Singh Yadav

.....Petitioner(s)

Versus

State of U.P. and Others

.....Respondent(s)

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|                           |   |                                     |
|---------------------------|---|-------------------------------------|
| Counsel for Petitioner(s) | : | Amrit Raj Chaurasiya, Udai Chandani |
| Counsel for Respondent(s) | : | C.S.C., Vivek Shandilya             |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. Disposed of.

2. For order, see order of dated passed in Writ-A No. 33290 of 2012.

**(Vikas Budhwar,J.)**

**January 12, 2026**  
Rajesh